

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:3591
ANSWERED ON:19.08.2003
RATES OF ITEMS IN KENDRIYA BHANDAR
AMAR ROY PRADHAN;RAGHUNATH JHA;SHEESH RAM SINGH RAVI

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether the Government are aware that rates in some of items including Cartridges are higher than market price in the Kendriya Bhandar;
- (b) if so, the facts and reasons therefor;
- (c) the manner in which the rates in Kendriya Bhandar are fixed;
- (d) whether any action is taken against employees/purchase committee in the event of fixing higher rates in Kendriya Bhandar;
- (e) if so, the details thereof alongwith the number of such cases that came to the light during the last three years; and
- (f) the steps taken by the Government to fix reasonable rates as compared to the market rates?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS. (SHRI HARIN PATHAK)

(a) to (f): In the case of cartridges, Kendriya Bhandar entered into a tripartite agreement with manufacturer and their authorized supplier wherein the manufacturer provided guarantee about the product and price submitted to Kendriya Bhandar through the authorized supplier. The prices are fixed by adding a nominal margin of Kendriya Bhandar over the cost price plus tax as applicable. Kendriya Bhandar has also been obtaining an undertaking from the suppliers that the price quoted by them to Kendriya Bhandar is the lowest. In case of violations, appropriate action is taken against the suppliers.